

21-11-2001

Mr. B. Khan, Adv. brief holder for
Mr. J. K. Kaushik, counsel for the
applicant

At the request of
learned brief holder, the
case is adjourned to
27-11-2001 for admission

Gopal Singh
Adv. Member

(O. P. GARG)
Vice Chairman

27.11.2001

Mr. J. K. Kaushik, Counsel to applicant

Shri Kaushik states that
he does not press his application and
wants to withdraw the same. The O.A. is, therefore,
dismissed as withdrawn.

Gopal Singh
Adv. Member

(O. P. GARG)
Vice Chairman

Part II and III destroyed
in my presence on 24.5.07
under the supervision of
section officer () as per
order dated 13/3/07

Section officer (Records)

Copy of order along
with O.A. is annexed
Sent to R1 & R2
Vide no 514 & 515
dt 29-11-01

Received
J. Kaushik
4/12/01

BD
from R2
for R1
2/11/01